कार्यों, इसके राज्य कृषि विश्वविद्यालयों ग्रीर भारत सरकार के विभिन्न ग्रन्य संगठनों के साथ संबंधों के बारे में, 205 सिफारिशें की थीं। इसमें अंतर्राष्ट्रीय कृषि श्रनुसंधान परामर्शवाली समूह (सी जी. श्राई. ए. श्रार.) के साथ हमारे सबंधों के बारे में भी सिफारिशें की थीं। परिषद ने 9 सिफारिशों को छोडकर समीक्षा समिति द्वारा की गई सभी सिफारिशों को कार्या-न्वयन के लिए पूर्णरूप से या ग्रांशिक रूप से स्वीकार कर लिया है, फिर भी 9 सिफारिशें श्रनावश्यक ग्रीर प्रशासनिक ग्रीचित्य के कारण स्वीकार की गई। नहीं

- (ग) सरकार उक्त रिपोर्ट के कार्या-न्वयन से संतुष्ट है । कुल 196 सिफारिशों में से 173 सिफारिशों को पूण रूप से या आंशिक रूप से कार्यान्वित किया गया है, अन्य 23 कार्यान्वयन के विभिन्न स्तरों पर हैं--वयोंकि ये अनेक मंत्रालयों से संबंधति
- (घ) चुंकि ये सिफारिशें कार्यान्वित की गई हैं इसलिए प्रत्येक सिफारिश के कार्यान्वयन स्तर पर अनुवर्ती कार्रवाई के लिए परिषद के मुख्यालय में एक विशेष कक्ष का गठन किया गया है।

Restriction* on agriculture

8336. SHRI PRAGADA KOTAIAH: DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware that agriculture is still subject to numerous restrictions:
- (b) whether Government feels that these restrictions would have to be progressively relaxes to improve the incentive framework for producers; and
- (c) if so, the steps Government have taken in this direction?

THE MINISTER OF STATE IN THE MINISTRAY OF AGRICULTURE (SHRI ARVINO NETAM): (a) to (c) Some of the majer steps taken by the Government

to remove constraints in agriculture sector and give incentives to farmers include greater focus on public sector investments, substantial increase in farm credit, increase in minimum support prices of agricultural commodities, reduction in restrictions on domestic and foreign trade in agricultural commodities including seeds.

Termination of casual and skilled farm labourers in CRIJAF

8337. SHRI MD. SALIM: SHRI NILOTPAL BASU:

Wiil the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact. that 42 casual skilled farm labourers with 10 to 20 years of continuous service record have been served termination notice by Central Research Institute for Jute and Allied Fibres (CRIJAF) authorities;
- (b) whether it is also a fact that different Government departments had issued circulars to regularise the service of such casual labourers who had been employed before 31st March, 1985;
- (o) whether Government are aware that the 42 labourers were also employed before 31st March, ,1985; and
- (d) if so, the manner in which Government can explain the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI Si. KRISHNA KUMAR): (a) Out of 504 Casual unskilled Farm Workers, 42 were qisengaged who had attained the age of 60 years.

- (b) As per instructions of the ICAR, '41 Casual unskilled farm wokrers were regularised against group 'D' vacant posts and 428 were given Temporary status.
- (c) and (d) The 42 Casual Workers were disengaged, who had attained the age of 60 years or more, and have been Raid gratuity benefits as per Rules.